

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT  
CHENNAI

Original Application No. 37 of 2012

Mr.S.P.Surendranath Karthik

.....Applicant

Vs

The Chairman,

Pallavaram Municipality and Others

.....Respondents

REPORT FILED ON BEHALF OF APPLICANT

KAUSHIK N SHARMA (MS 1357 OF 2004)

New No.13, Old No.5/1

Jagadeeswaran Street

T.Nagar, Chennai – 600 017

COUNSEL FOR APPLICANT

Ph:+91-9962516118

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT  
CHENNAI

Original Application No. 37 of 2012

Mr.SP.Surendranath Karthik

.....Applicant

Vs

The Chairman,

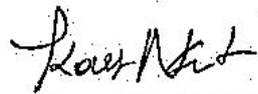
Pallavaram Municipality and Others

.....Respondents

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Dated at Chennai on this the day of 30<sup>th</sup> August 2021

  
COUNSEL FOR APPLICANT

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①

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I, S.P.Surendranath Karthik son of Mr.K.R.Subramaniam aged about 43 years, residing at No.9, Lake View 2<sup>nd</sup> Street, Ayyappa Nagar, Madipakkam, Chennai – 600 091, would like to state as follows:

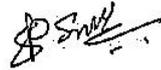
1. I hereby submit that the Pallavaram Municipality has informed this Hon'ble Tribunal that the bio-mining of solid waste dumped at Pallavaram Lake, the local body claimed that it is estimated around 1 Lakh Cubic metres of waste was dumped at the site and that a private firm was engaged for bio-mining work and it will be completed on 31.07.2021.
2. I hereby submit that on 15.08.2021, I had visited the site and found that the entire lake that was originally filled with garbage as slightly reduced in size but reclamation of the water body and restoring the same to its original size is yet to be completed. I further submit that in addition to the process of bio-mining the Pallavaram municipality has to dredge the entire area and remove the existing waste from the water body.
3. I hereby submit that there is a huge threat of misusing the bio-mined area and some unused portions of the lake for other purposes than being a water body which has to be stopped immediately and requires an urgent attention of this Hon'ble Tribunal.
4. I hereby submit that the photographs and video in CD format showing unused land and the portion of lake being filled after the process of bio mining and I further submit that the heap of garbage have been spread out evenly to make it appear like they have been cleared but the spread out waste is at least 10 feet above the water level is annexed herein with Annexure P1. I further submit the prima facie viewing of the photographs shows that there is threat for misusing the land the same required immediate attention.

*[Signature]*

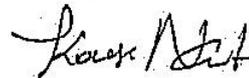
*[Signature]*

- (2)
5. I hereby submit that in the picture published along with an article by Times of India dated 17.08.2021 clearly shows that the large quantities of solid waste still at the site and municipality officials acknowledged that there was still solid waste covering the water body. The Copy of newspaper article dated 17.08.2021 is annexed herein as Annexure P2.
  6. I hereby submit that in addition to above issue of removal of existing garbage the entire sewage line from the nearby Pallavaram Municipality is connected directly to the lake and in this regard the applicant herein as already preferred an application. I further submit that the Hon'ble Tribunal has to direct the municipality to immediately stop such illegal dumping of sewage in to the Pallavaram Peria Eri Lake.
  7. I hereby submit that a source from local body said that the private firm named Sigma Global Environ Solutions Private Limited has dealt with the initial estimate for which work orders were issued. I further submit that the municipality has approached Anna University for help to estimate the quantity of remaining solid waste and this has been excluded from the submissions made by the municipality before this Hon'ble Tribunal.

I hereby state that the considering the grievous situation regarding the Pallavaram Peria Eri Lake, this Hon'ble tribunal may be pleased to order immediate restoration of the entire lake by dredging and excavating the remaining wastes and to prevent the misuse of the same for any other purposes and to pass any such order as this Honourable Tribunal may deem fit and proper in the interest of justice.



Dated on this the 30<sup>th</sup> day of August 2021



COUNSEL FOR APPLICANT

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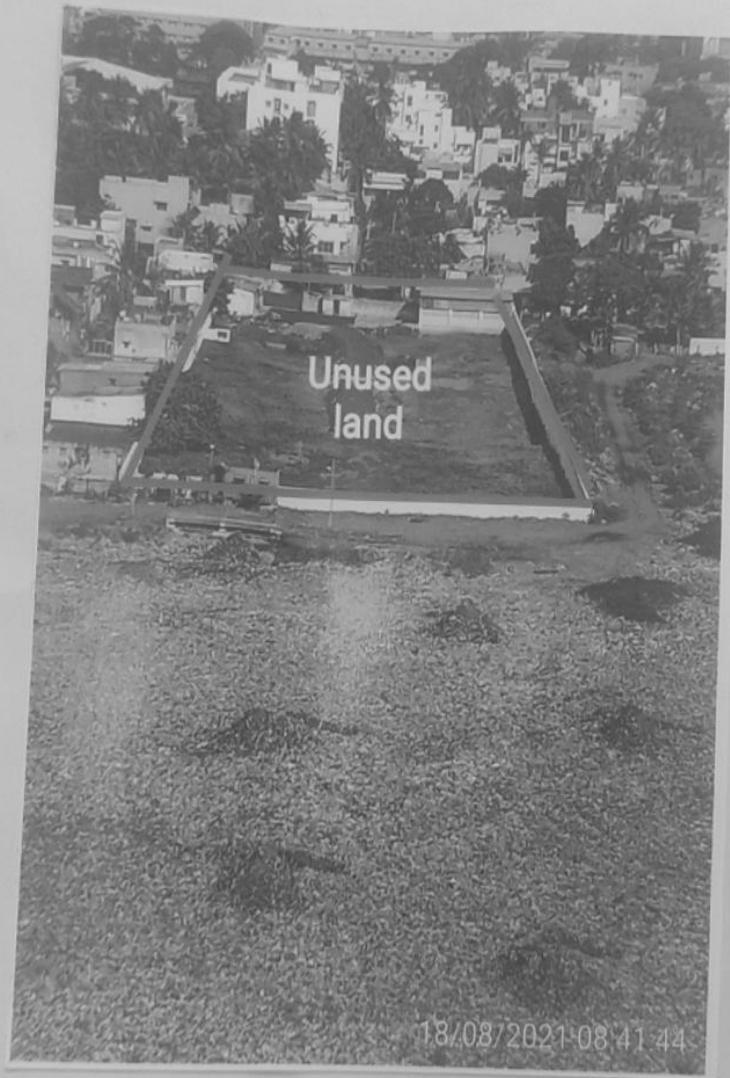
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**REPORT FILED ON BEHALF**  
**OF THE APPLICANT**

Kaushik N. Sharma (MS 1357/2004)  
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# Officials say bio-mining over at Pallavaram Lake, here's the truth

ram.Sundaram@timesgroup.com

Chennai: The Pallavaram municipality has informed the National Green Tribunal (NGT) southern zone that it has completed bio-mining of solid waste dumped at Pallavaram Lake but photos taken by TOI show large quantities of solid waste still at the site.

Bio-mining is the process of converting garbage into useful resources with the help of bio-organisms, air and sunlight. The municipality, during the hearing on July 16, claimed it has completed the bio-mining process when in reality it had dealt with only a portion of the accumulated waste.

In its submission to the NGT, the local body claimed that it estimated around 1 lakh cubic metres of waste was dumped at the site and that a private firm named Sigma Global Environ Solutions Private Limited was engaged for bio-mining. It added that the firm, on July 31, completed the work.

TOI's visit on Saturday showed the water body was still covered with waste. When TOI asked about it, municipality officials acknowledged that there was still solid waste covering the water body. A source from the local body said the private firm dealt with only 1 lakh cubic metres of waste, the initial estimate for which work orders were issued. Now, the municipality has



**IF WASTE WAS DEALT WITH, WHAT'S THIS?** A site visit by TOI showed tonnes of solid waste still spread over Pallavaram lake on Saturday

approached Anna University for help to estimate the quantity of remaining waste to issue fresh work orders. This aspect of the issue was excluded from its submissions to NGT.

David Manohar, a civic activist from Arappor Iyakkam, said tonnes of waste have been left untouched on the southern side of the lake. "The garbage heaps have been spread out evenly over the area to make it appear like they have been cleared," he charged.

Even the spread out waste is at least 10 feet above the water level. This means surrounding localities will get flooded again during rain from October to December, he added.

The municipality has also sub-

mitted to NGT that illegal sewage inlets into the Pallavaram Periyar Eri have been plugged, a claim Pallavaram residents disputed.

During the hearing, the tribunal had pulled up Tamil Nadu Pollution Control Board and the joint-committee set up to look into the matter for not complying with its orders and submitting a status report. The lethargic attitude of the authorities was severely criticised in the past too and there has been no improvement despite that, NGT noted. All concerned authorities were then directed to file their reports before the next hearing (August 31), failing which they will be asked to appear before the tribunal to offer an explanation, it said.

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**TYPED SET OF DOCUMENTS**

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